

IN THE HIGH COURT OF JHARKHAND, RANCHI

W.P.(Cr.) No. 610 of 2015

Jageshwar Sahu and Anr. Petitioners

-- Versus --

The State of Jharkhand and Anr. Opposite Parties

CORAM: HON'BLE MR. JUSTICE SANJAY KUMAR DWIVEDI

For the Petitioners :-

For the State :-

09/19.04.2021 This writ petition (criminal) has been taken through Video Conferencing in view of the guidelines of the High Court taking into account the situation arising due to COVID-19 pandemic.

It has been reported that Jharkhand State Bar Council has resolved to abstain from the Court work for a week in view of sudden surge of Covid-19 pandemic and that is why the lawyers are not appearing today.

In that view of the matter, let this matter be listed after two weeks.

(Sanjay Kumar Dwivedi, J)

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